

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:714
ANSWERED ON:23.02.2006
OPENING OF LPG AGENCIES
Pathak Shri Brajesh

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of applications received by the Government for opening of Liquefied Petroleum Gas (LPG) agencies in the country, particularly in Uttar Pradesh during the last one year ;
- (b) the number of applications on which decision has been taken so far ; and
- (c) the time by which the decision is likely to be taken on rest of the applications ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a) to (c) : LPG distributorships are set up by Public Sector Oil Marketing Companies (OMCs) at locations on commercial considerations after technical evaluation / survey. The commissioning of LPG distributorships depend upon various factors such as identification of viable locations, release of advertisements, conducting interviews, issuing LOI, obtaining statutory clearances etc. Any request received by the Ministry for opening of LPG distributorship is also forwarded to the OMCs for examination and appropriate action at their end.

The details of commissioning of LPG distributorships at various stages in the country, including Uttar Pradesh, are available with the Directors (Marketing) of OMCs.